

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.08.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3878 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	J.M. Industries Vs. Eashkrupa shipping & Logistic (I) Pvt. Ltd.	Anuj Tiwari
<b>2.</b>	I.A. No. 3885 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Industrial Promotion and Investment Corporation of Odisha Ltd. Vs. Ores Ispat Pvt. Ltd.	Shubhranshu Padhi
<b>3.</b>	I.A. No. 3884 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Engineering Mazdoor Parishad Devas Vs. Teena saraswat Pandey	Ved Vyas tripathi

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**Assistant Registrar**